

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-09-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRIS. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : IBA/68/2020
NAME OF THE PETITIONER(S) : JONES LANG LASALLE PROPERTY CONSULTANTS
(INDIA) PVT LTD
NAME OF THE RESPONDENT(S) : MEGASOFT LTD
SECTION : SEC 9 RULE 6 OF IBC**

(1)

[IBA/68/2020]

ORDER

Ld. Counsel Mr. P. Neelakandan for the Applicant and Ld. Counsel Mr. Vignesh for the Respondent are present.

Applicant counsel states that memo for withdrawal of the application has been filed by the Applicant by way of e-mail and matter has been settled out of court.

Hence, this IBA/68/2020 stands **dismissed as settled** out of court.

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-

[R. SUCHARITHA]
Member (Judicial)

vs